

# THE HIGH COURT OF MANIPUR AT IMPHAL

## Annexure – I

### PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2020

Type of Cases	Pendency as on 01.01.2020	Institution of cases during the year 2020	Disposal of cases during the year 2020	Total Pendency as on 31.12.2020
Civil	2288	1023	684	2627
Criminal	180	75	33	222
Total	2468	1098	717	2849

## Annexure – II

### AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2020

Type of Cases	Age wise pendency as on 31.12.2020				Total Pendency as on 31.12.2020
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	690	1741	168	28	2627
Criminal	59	134	10	19	222
Total	749	1875	178	47	2849

## Annexure – III

### PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2020

Type of Cases	Pendency as on 01.01.2020	Institution of cases during the year 2020	Disposal of cases during the year 2020	Total Pendency as on 31.12.2020
Civil	3932	1138	761	4309
Criminal	2584	1050	986	2648
Total	6516	2188	1747	6957

## Annexure – IV

### AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2020

Type of Cases	Age wise pendency as on 31.12.2020				Total Pendency as on 31.12.2020
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	465	2732	959	153	4309
Criminal	402	1776	332	138	2648
Total	867	4508	1291	291	6957

**SUPERINTENDENT: STATEMENT**